

FORM C
SUBMISSION OF CLAIM BY FINANCIAL CREDITORS
(Under Regulation 8 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

From
Anjani M Sand Pvt Ltd
DBS Corporate club , Shared office no 1027 , DBS house 10/2,
Picasso Bithi , Hungerford Street Kolkata WB 700017 IN.


Date : 21/04/2023

To
The Interim Resolution Professional / Resolution Professional,
Mr. Kunal Jayant Waje
Plot No 26, Snehal Bungalow , Gokulwadi , Shirang Nagar , Gangapur Road
Nasik , Maharashtra -422013

Subject: Submission of claim and proof of claim.

Madam/Sir,

We , Anjani M Sand Pvt Ltd , hereby submits this claim in respect of the corporate insolvency resolution process of Taurian Minerals Processing Pvt Ltd The details for the same are set out below:

Relevant Particulars	
1.	Name of the financial creditor Anjani M Sand Pvt Ltd
2.	Identification number of the financial creditor (If an incorporated body, provide identification number and proof of incorporation. If a partnership or individual provide identification records* of all the partners or the individual) CIN: U51909WB2010PTC142288
3.	Address and email address of the financial creditor for correspondence DBS Corporate club , Shared office no 1027 , DBS house 10/2, Picasso Bithi , Hungerford Street Kolkata WB 700017 IN EMAIL: anjanisand2010@gmail.com
4.	Total amount of claim (including any interest as at the insolvency commencement date) RS.4,81,64,019/- (FOUR CRORE EIGHTY ONE LACS SIXTY FOUR THOUSANDS NINETEEN ONLY)
5.	Details of documents by reference to which the debt can be substantiated LEDGER CONFIRMATION
6.	Details of how and when debt incurred AS PER LEDGER ATTACHED
7.	Details of any mutual credit, mutual debts, or other mutual dealings between the corporate debtor and the creditor which may be set-off against the claim NO
8.	Details of any security held, the value of the security, and the date it was given NO
9.	Details of the bank account to which the amount of the claim or any part thereof can be transferred pursuant to a resolution plan ICICI BANK LTD A/C NO.:233605500087 IFSC: ICIC0002336 BRANCH: SANJAY NAGAR BANGALORE , KARNATAKA
10.	List of documents attached to this claim in order to prove the existence and non-payment of claim due to the financial creditor LEDGER CONFIRMATION
For Anjani M Sand Private Limited	
 Director (Signature of financial creditor or person authorised to act on his behalf) [Please enclose the authority if this is being submitted on behalf of the financial creditor]	
Name in BLOCK LETTERS : RIDDHESH KARANE	
Position with or in relation to creditor : DIRECTOR	

Relevant Particulars

Address of person signing: 1/C/807 , Chintamani CHS , Mhada Sankul , R B Marg , Bhyculia Mumbai-400033.

*PAN number, passport, AADHAAR Card or the identity card issued by the Election Commission of India.

DECLARATION

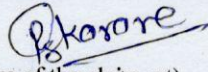
I, Riddhesh Sameer Karane , currently residing at 1/C/807 , Chintamani CHS , Mhada Sankul , R B Marg , Bhyculia Mumbai-400033. , do hereby declare and state as follows: -

1. Taurian Minerals Processing Pvt Ltd , the corporate debtor was, at the insolvency commencement date, being the Thirty First day of March 2023, actually indebted to me for a sum of Rs.4,81,64,019/- (Four crore eighty one lacs sixty four thousands nineteen only)
2. In respect of my claim of the said sum or any part thereof, I have relied on the documents specified below:
Ledger confirmation
3. The said documents are true, valid and genuine to the best of my knowledge, information and belief and no material facts have been concealed therefrom.
4. In respect of the said sum or any part thereof, neither I, nor any person, by my order, to my knowledge or belief, for my use, had or received any manner of satisfaction or security whatsoever, save and except the following:
[NIL]
5. I am / I am not a related party of the corporate debtor, as defined under section 5 (24) of the Code.
6. I am eligible to join committee of creditors by virtue of proviso to section 21 (2) of the Code even though I am a related party of the corporate debtor.

Date: 21/04/2023

Place: MUMBAI

For Anjani M Sand Private Limited

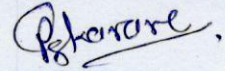

(Signature of the claimant) **Director**

VERIFICATION

I, Riddhesh Sameer Karane the claimant hereinabove, do hereby verify that the contents of this proof of claim are true and correct to my knowledge and belief and no material fact has been concealed therefrom.

Verified at MUMBAI on this 21st day of April, 2023

For Anjani M Sand Private Limited


(Signature of claimant) **Director**

[Note: In the case of company or limited liability partnership, the declaration and verification shall be made by the director/manager/secretary/designated partner and in the case of other entities, an officer authorized for the purpose by the entity.]

भारत सरकार
Government of India

आधार

Issue Date : 26/12/2012



रिद्धेश समीर काराणे
Riddhesh Sameer Karane
जन्म तारीख / DOB : 24/08/2001
पुरुष / Male

3559 5038 2789

मेरा आधार, मेरी पहचान

भारत सरकार
Unique Identification Authority of India

आधार

Print Date : 17/10/2012

पता: S/O समीर काराणे, 1/सी/807,
चिंतामणी सीएचएस, म्हाडा संकुल,
आर.बी.मार्ग, सिद्धेश्वर मंदिर समोर,
भयखळा, मुंबई, मुंबई, महाराष्ट्र, 400033

Address: S/O Sameer Karane, 1/c/807,
Chintamani CHS, Mhada Sankul,
R.B.Marg, Opp Siddheshwar Temple,
Bhyculla, Mumbai, Mumbai,
Maharashtra, 400033



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R. Karane